

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	Hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL)	APARNAREDDY	SIGNATURE
	& PHONE NUMBER	9481828263	Dr Aparna Reddy
	REPRESENTATION TO WHOM	Petitioner	

Counsel for petitioner is present. Registry has raised some objections over the Form-5 filed by the petitioner.

List it for compliance on 23.08.2017.


MEMBER (J)


MEMBER (T)